12443 Written Answers ASADHA 1, 1884 (SAKA) Written Answers 12444

(ग) इस सम्बन्ध में उत्तर प्रदेश की सरकार ने कितने ग्रनुदान की मांग की है ग्रीर कितना ग्रनुदान वास्तव में स्वीकृत किया है ?

योजना, श्रम तथा रोजगार मंत्री (श्री नन्दा) : (क) जी, हां।

(ख) ग्रनुसन्धान स्कीम का उत्तर प्रदेश. कृषि विश्वविद्यालय द्वारा संचालन किया जा रहा है ग्रीर स्कीमपर क्षेत्रीय कार्य ग्रागे बढ़ रहा है ।

(ग) इस सम्बन्ध में उत्तर प्रदेश सरकार ने किसी प्रकार के ब्रनुदान की मांग नहीं की है। उत्तर प्रदेश क्रृपि विश्वविद्यालय के उपकुल-पति तथा स्कीम के ब्रवैतनिक निदेशक को ३६,४६३ रुपये की राशि स्वीक्रृत की गई है। इसमें से ७,००० रुपये की राशि का भुगतान किया जा चुका है।

Death of Ladakhi Lamas in Tibet

*1638. Shri D. C. Sharma: Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that several Buddhist Lamas of Ladakh detained in Tibet had died in Chinese concentration camps;

(b) whether it is also a fact that several Ladakhi lamas have been recruited by the Chinese in road construction gangs;

(c) whether it is also a fact that these lamas are being victimised because they had refused to play into the hands of the Chinese against India; and

(d) if so, the action proposed to be taken in the matter?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) We do not know whether any Ladakhi Lama died in Chinese detention in Tibet.

(b) Although we have no precise information, we understand that most

of these Ladakhi Lamas were pressed into road gangs. Ladakhi Lamas who returned from Tibet in 1960-61 reported that they were forced to do road construction work and engage in other forms of hard labour by the Chinese authorities.

(c) We understand that some Ladakhi Lamas were treated harshly in jail as they refused to cooperate with the Chinese in their activities against India.

(d) We represented to the Chinese Government for the release of all Ladakhi Lamas under detention in Tibet. According to our information, most of them have come away to India. There are a few still left in Tibet but we do not have precise information about them. Whenever a case comes to the notice of our Consul General, he takes it up with the Foreign Bureau in Lhasa and tries to secure the release and return of the Lama to India.

Central Committee for Reduction in Construction Costs

1639. Shri P. C. Borooah: Will the Minister of **Planning** be pleased to state:

(a) whether Planning Commission has of late constituted a Committee called the Central Committee for reduction in construction costs; and

(b) if so, what are the constitution and functions of this Committee?

The Minister of Planning and Labour and Employment (Shri Nanda): (a) Yes.

(b) Details are being worked out.

"Alfonso Albuequerque"

3768. Shri Brij Raj Singh: Will the Prime Minister be pleased to state:

(a) what do Government propose to do with the Portuguese frigate" "Alfonso Albuequerque", which was sunk and refloated in Goa; (b) whether the Navy has any plans to utilize the vessel in any way; and

(c) if not, how do Government propose to dispose it of?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) to (c). The Portuguese warship "Alfonso de Albuequerque" is at present undergoing repairs. No final decision has yet been reached regarding its utilisation. It is felt, however, that this ship may be useful for training purposes.

Sericulture Industry in U.P.

3769. Shri Sarjoo Pandey: Will the **Minister of Commerce and Industry** be pleased to state:

(a) the allotment of funds made by the Centre for each of the schemes for the development of sericulture industry in U.P. during 1960-61 and 1961-62;

(b) what amount was utilised by Government under each of the scheme in those years;

(c) whether the allotment has been fully utilised; and

(d) if not, the reason therefor?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b), According to the procedure effective from 1958-59 onwards, outlays for State Governments' schemes are fixed industry-wise and not scheme-wise. The following table shows the outlay and the amount utilised during 1960-61 and 1961-62 for the development of sericulture industry in Uttar Pradesh:

Year	Outlay	Amount
		utilised
		(Rupees
		in Lakhs)
1960-61	4.50	3.76
1961-62	4.85	3.36

(c) No, Sir.

(d) Delay in acquisition of land and construction of buildings.

Uttar Pradesh and Second Five Year Plan

3770. Shri Sarjoo Pandey: Will the Minister of **Planning** be pleased to state:

(a) the amount utilized by Government of U.P. out of the allocation made for the Second Five Year Plan and the amount that lapsed;

(b) the reasons for the lapse of amount; and

(c) the special steps taken to ensure that such a situation does not arise during the Third Five Year Plan period?

The Minister of Planning and Lahour and Employment (Shri The anticipated Plan Nanda): (a) outlay of U.P. during the Second Plan amounted to Rs. 227.1 crores. This is made up of expenditure incurred year to year against the annual allocations.

(b) and (c). The amount of expenditure incurred is a reflection of a vast range of factors affecting a Plan of development, such as mobilisation of resources, availability of foreign exchange, availability of personnel, etc. These factors have been taken into account to the extent possible in the formulation of the Third Plan.

Trade Wastes in Industrial Centres

3771. Shri M. K. Kumaran: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have considered the problem of tackling trade wastes in industrial centres in the country; and

(b) if so, steps Government propose to take in the matter?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b). Refer-